## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

> SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL PRESENT: SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/165/2016

NAME OF THE PETITIONER(S)

: Dr. S. Dharani & 2 others

NAME OF THE RESPONDENT(S)

: M/s Dharani Textiles Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Preethi . S. Lasu Proxy Councel for Petitoners

Sai Vil

**ORDER** 

Counsel for petitioners present. Counsel for R3 to R6 present. Both the counsels prayed for time for submitting final arguments. Put up on 24.07.2017 at 10.30

A.M.

C. vijagarqua.

(S. Vijayaraghavan) Member (Technical) (k. Anantha Padmanabha Swamy)

Member (Judicial)